

SUPREME COURT OF INDIA  
(GRANT NO.63)

Statement of Receipts and Disbursements for the year 2009-10

(Rupees in Crores)

S.No.	Head of Account	Actuals upto Nov, 2009	Coppy upto Nov, 2008	% Variation
	<b><u>Receipts</u></b>			
	<b>Consolidated Fund of India</b>			
	<b>Revenue Receipts</b>			
	Tax Revenue	4.71	1.61	192.55
	Non-Tax Revenue	1.70	1.31	29.77
	Grants-in-aid & contribution	0	0	
	<b>Capital Receipts</b>			
	Recovery of Loans	0.32	0.35	-8.57
	Other Non- DebtCapital Receipts	0	0	
	Public Debt	0	0	
	<b>Contingency Fund</b>	0	0	
	<b>Public Account</b>	16.72	10.57	58.18
<b>A</b>	<b>Total Receipts</b>	<b>23.45</b>	<b>13.84</b>	<b>69.44</b>
	<b><u>Disbursements</u></b>			
	<b>Consolidated Fund of India</b>			
	<b>Revenue Expenditure</b>			
	Plan	0	0	
	Non-Plan	78.16	53.16	47.03
	<b>Capital Expenditure</b>			
	Plan	0	0	
	Non-Plan	0	0	
	<b>Loans &amp; Advances</b>			
	Plan	0	0	
	Non-Plan	0.03	0.1	-70
	<b>Contingency Fund</b>	0	0	
	<b>Public Account</b>	9.89	9.36	5.66
<b>B</b>	<b>Total Disbursements</b>	<b>88.08</b>	<b>62.62</b>	<b>40.66</b>
<b>C</b>	<b>Net Cash Flow (A-B)</b>	<b>-64.63</b>	<b>-48.78</b>	

**Coppy-Corresponding figure for Previous Year**

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

Statement of Receipts for the year (2009-2010)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection UptoNov, 2009	Coppy upto Nov, 2008	% Growth
	<b><u>Revenue Receipts</u></b>			
1	0021-Taxes other than Corp.Tax	4.71	1.61	192.55
2	0049-Interest Receipts	0.08	0.1	-20
3	0059-Public Works	0.76	0.65	16.92
4	0070-Other Administrative Service	0.35	0.20	75
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits 0075-Miscellaneous General Services	0.18	0.13	38.46
6	0210-Medical and Public Health	0.21	0.11	90.91
7	0216-Housing	0.12	0.12	0
	<b><u>Capital Receipts</u></b>			
1	7610-Loans & Advances to Govt. Servants	0.32	0.35	-8.57
	<b><u>Total:</u></b>	<b>6.73</b>	<b>3.27</b>	<b>105.81</b>

***Coppy-Corresponding figure for Previous Year***

1. Actuals are unadjusted provisional figures
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## SUPREME COURT OF INDIA

### Scheme Wise Statement of Expenditure for the year (2009-2010)

*(Rupees in Crore)*

S.No.		R.E. 2009-2010			Actual Exp upto - Nov, 2009			Coppo upto Nov, 2008		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	<b>Grant No.63</b>									
	Supreme Court of India	0	98.83	98.83	0	72.87	72.87	0	50.66	50.66
<b><i>COPPY- Corresponding figure for Previous year</i></b>										

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

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3. Expenditure is net of recoveries.